

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 25

IA 1681/2022 in C.P.(IB)4521/MB/2018

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **Makalu Trading Ltd**
Vs.
Topworth Urja & Metals Ltd

Appearance (via video-conference):

For the Resolution Professional : Advocate Sumanth Anchan
For the Financial Creditor : Akanksha Agrawal a/w Nadeem
Shama i/b Thakordas &
Madgavkar

Section Application under any other provisions- IBC u/s 7 of Insolvency and
Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Due to paucity of time,
the matter could not be taken up today. Accordingly, list this matter on
Board on 02.05.2023, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

H. V. SUBBA RAO
Member (Judicial)

10.03.2023
Vedant